

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO. 180/00605 of 2019
&
M.A 180/00784/2019

Friday, this the 16th day of August, 2019

CORAM

Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

1. Renjima Vencillas, age 22, D/o.Mary Vencillas
House No.175, Pallithura, Attipra
Thiruvananthapuram
Mob: 9447478174
2. Any Gain, age 30, D/o.Mary Gain
A.S.Cottage, Valiyaveli P.O
Thiruvananthapuram
Mob'8943365936
3. Joby John, age 22, S/o.John Kutty
Kurishmoodu House, Meenad, Chathanoor
Kollam. Mob:9605613084
4. Rathin Lawrence, age 27, S/o.Bellagy Lawrence
R.R.Bhavan, Valiyaveli P.O
Thiruvananthapuram
Mob: 9947474990
5. Jude Michael, age 33, S/o.Michael Periera
Thaivilakam Veedu, Cherumankara, Valiaveli P.O
Attipra Village, Thiruvananthapuram
Mob: 9846761753
6. Sabitha Salam, age 33, D/o.Abdul Salam
345 (3/1457), Laksham Veedu, Kallingal
Thiruvananthapuram
Mob: 9846936377

7. Rose Delima, age 35, D/o.Antony Fernandez
 Rose Dale, Puthuval House
 St'Don Bosco Lane
 Pallithura P.O, Attipra Village, Thiruvananthapuram
 Mob: 8606624913 **... Applicants**

(By Advocate Mr.S.Justus)

Versus

1. Union of India, Department of Space
 Represented by its Secretary
 Antariksh Bhavan, New BEL Road
 Bangalore, Pin Code:560 231

2. Indian Space Research Organisation (ISRO)
 Represented by its Chairman
 Antariksh Bhavan, New BEL Road
 Bangalore, Pin Code:560 231

3. The Director, Vikram Sarabhai Space Centre (VSSC)
 Thumba, Thiruvananthapuram, Pin Code:695 022

4. The District Collector, Thiruvananthapuram
 District Collector Office, Civil Station Road
 Kudappanakunnu
 Thiruvananthapuram, Pin Code:695 043

5. The Chief Controller
 Vikram Sarabhai Space Centre (VSSC)
 Thumba,
 Thiruvananthapuram,
 Pin Code:695 022 **..... Respondents**

(By Advocate Mr.N.Anilkumar,SCGSC for R 1-3 and Mr.M.Rajeev,G.P for R4)

The above application having been finally heard on 16.8.2019, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

The learned counsel for the applicants seeks permission to withdraw the OA with liberty to file a fresh O.A. Hence the Original Application is allowed to be withdrawn with liberty to file a fresh OA. No costs.

2. In view of the above order, M.A 180/00784/2019 for joining together is closed.

**(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A1(a) - True copy of the certificate issued by the Revenue Inspector, Kazhakuttom Firka, dated 27.6.1984

Annexure A1(b) - True copy of the certificate dated 14.3.1984 issued by the Revenue Inspector, Kazhakuttom Firka

Annexure A1(c) - True copy of the certificate dated 20.6.1984 issued by the Revenue Inspector, Kazhakuttom Firka

Annexure A2 - True copy of the extract from the meeting held by the Chairman of ISRO and Pallithura Veli Welfare Association Coordination Committee dated 5.4.1970

Annexure A3 - True copy of the notes of discussion held on 19.7.1971

Annexure A4 - True copy of the minutes of the discussion held on 23.3.1972

Annexure A5 - True copy of the letter dated 19.6.1975 issued by the District Collector to the Secretary, Veli People's Welfare Association, Valia Veli, Thiruvananthapuram

Annexure A6 - True copy of the minutes of the meeting held on 21.1.1984

Annexure A7 - True copy of the letter dated 10.8.1987 issued by the Minister of State, Science & Technology to then Member of Parliament, Mr.T.Basheer

Annexure A8 - True copy of the letter dated No.D.O.No.E.18011/7/2006-Sec.1 issued by the Joint Secretary, Government of India, Department of Space

Annexure A9 - True copy of the record of discussion of the meeting held by Additional Secretary, DOS

Annexure A10 - True copy of the list issued by the Recruitment and Review Section of VSSC

Annexure A11 - True copy of the reply issued by the Central Public Information Officer, ISRO dated 9.2.2009

Annexure A12 - True copy of the representation dated 4.4.2018 submitted by the applicants

Annexure A13 - True copy of the judgment dated 18.2.2019 in W.P(C) No.27182/2018 of the Hon'ble High Court

Annexure A14 - True copy of the judgment in Acquelin Rose M.Vs.Union of India and Others [2017(5) KHC 615 (DB)]

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